

**Central Administrative Tribunal
Principal Bench**

**MA No.3455/2018 in
OA No.2376/2018**

New Delhi, this the 17th day of August, 2018

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Pradeep Kumar, Member (A)**

Ashwani Kumar Gupta
Aged 59 years
s/o Late Shri Hari Chand Gupta
Data Processing Assistant-II
Data Processing Division
National Sample Survey Office
Ministry of Statistics and Programme Implementation
Sankhyiki Bhawan, Maharishi Balmiki Marg
Delhi-110032.
R/o 677, Laxmi Bai Nagar
New Delhi-110023. Applicant

(By Advocate: Shri Prateek Tushar Mohanty)

Vs.

Union of India through
The Additional Director General
Data Processing Division
National Sample Survey Office
Ministry of Statistics and Programme Implementation
Mahalanobis Bhawan, 164, G.L.T. Road
Kolkata-700108. Respondents

(By Advocate: Shri Rajeev Kumar)

ORDER (ORAL)

Justice L. Narasimha Reddy:-

In this OA the applicant filed MA No.3455/2018 with a prayer to permit him to withdraw the OA in view

of the developments that are said to have taken place, during the pendency of the OA.

2. Permission is accorded. MA is accordingly allowed. OA is dismissed as withdrawn. There shall be no order as to costs.

(Pradeep Kumar) (Justice L. Narasimha Reddy)
Member(A) Chairman

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